

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 337/1995

CENTRE FOR ENVIRONMENT LAW WWF 1 Petitioner(s)
VERSUS
UNION OF INDIA MINISTRY OF ENVIRONMENT, FOREST Respondent(s)
AND CLIMATE CHANGE & ORS.

(ONLY I.A. NO. 192/2017 TO BE LISTED..

IA No. 64138/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 152606/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 192/2017 - I A FOR DIRECTION)

WITH

CONMT.PET.(C) No. 568/2022 in W.P.(C) No. 337/1995 (PIL-W)

Date : 18-05-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANJAY KAROL

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UPON hearing the counsel the Court made the following
O R D E R

I.A. NO. 192/2017

List on 25.07.2023.

IA No. 152606/2022

We request Ms. Aishwarya Bhati, learned Additional Solicitor General of India to take instructions from Ministry of Environment, Forest and Climate Change.

List on 25.07.2023.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)